

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/49/IB/2017
PETITION NUMBER : CP/565/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : AIR CARNIVAL PVT LTD
NAME OF THE RESPONDENT(S) : MURALI SUNDARAM
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Jayanthi. K. Shah

counsel for
operational
creditor

[Signature]
5/1/18

2) P. HARIBABU

Counsel for Petitioner/CD

[Signature]
5/01/18

ORDER

Counsels for both the parties are present. During the course of arguments, Counsel for the Applicant/Corporate Debtor has suggested that there is every chance of settlement between the parties for which he wants to make a proposal and prayed for time. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk